

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 302**  
**IB-1048(ND)/2019**  
**New IA-3493/2024, New IA-3521/2024**

**IN THE MATTER OF:**  
**Worldwide Metals Pvt. Ltd.**

... **Applicant/Petitioner**

**Versus**

**J.P. Engineers Pvt Ltd.**

... **Respondent**

**Under Section: 9 of IBC (CIRP)**

**Order delivered on 18.07.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Dhruv Gupta in IA-3493/2024

**For the RP** : K.D. Sharma

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**IA-3493/2024:** Issue notice. The Ld. Counsel appearing for RP accepts notice and seeks an opportunity to file the reply to IA within two weeks. Allowed.

List on 07.08.2024.

**IA-3521/2024:** As prayed by the Ld. Counsel appearing for the RP, the IA is directed to be listed along with IA-3493/2024.

**Sd/-**  
**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**  
**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**